

RESUME OF WORK DONE BY LOK SABHA

(FIFTH LOK SABHA—EIGHTEENTH SESSION)

(25th October to 5th November, 1976)



**LOK SABHA SECRETARIAT
NEW DELHI**

November, 1976.

P R E F A C E

This publication contains a brief resume of work done by Lok Sabha during the Eighteenth Session of Fifth Lok Sabha, 1976.

NEW DELHI ;
November 23, 1976.

S. L. SHAKDHER,
Secretary-General.

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**RESUME¹ OF WORK DONE BY LOK SABHA DURING THE EIGHTEENTH
SESSION OF FIFTH LOK SABHA—OCTOBER-NOVEMBER, 1976**

I. DURATION OF SESSION

Date of commencement	.	.	.	.	.	25th October, 1976.
Date of adjournment <i>sine die</i>	.	.	.	.	.	5th November, 1976.
Date of prorogation	.	.	.	.	.	11th November, 1976.
Number of days of sittings	.	.	.	.	.	11
Number of hours of sittings	.	.	.	.	.	84 hours and 55 minutes.

A. BILLS

Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Central and Other Societies (Regulation) Bill, 1976, as passed by Rajya Sabha.	—	25-10-76	—	H. M.	—	—	Pending
2.	The Constitution (Forty-fourth Amendment) Bill, 1976.	(Earlier Session) 1-9-76	—	25-10-76 25-10-76 27-10-76 28-10-76 29-10-76 30-10-76 1-11-76 (Consideration and passing)	62 58	906	15	Passed as amended
3.	The Constitution (Thirty-second Amendment) Bill, 1979.	(Earlier Session 16-5-73)	—	26-10-76 (Motion for further extension of time for presentation of the Report of the Joint Committee)	—	—	—	A motion for further extension of time for presentation of the Report of the Joint Committee adopted.

4. The Electricity (Supply) Amendment Bill, 1976.	30-10-76	—	4-11-76 (Consideration and passing)	3	21	46	—	Passed
5. The House of the People (Extension of Duration) Amendment Bill, 1976.	3-11-76	—	4-11-76 5-11-76 (Consideration and passing)	0 3	29 26	7	—	Passed
6. The Appropriation (Railways) No. 4 Bill, 1976.	3-11-76	—	3-11-76 (Consideration and passing)	0	01	—	—	Passed
7. The Appropriation (Railways) No. 5 Bill, 1976.	3-11-76	—	3-11-76 (Consideration and passing)	0	02	—	—	Passed
8. The Appropriation (No. 7) Bill, 1976.	3-11-76	—	3-11-76 (Consideration and passing)	0	02	—	—	Passed
9. The Gujarat Appropriation (No. 2) Bill, 1976.	4-11-76	—	4-11-76 (Consideration and passing)	0	03	—	—	Passed
10. The Pondicherry Appropriation (No. 4) Bill, 1976.	4-11-76	—	4-11-76 (Consideration and passing)	0	23	—	—	Passed

SUMMARY

1. Bills pending at the end of the last session	12
2. Bills introduced	7
3. Bills opposed at introduction stage	1
4. Bills passed by Rajya Sabha and laid on the Table	1
5. Bills returned by Rajya Sabha with amendment and laid on the Table	Nil
6. Bills passed	8
7. Bills negatived	Nil
8. Bills withdrawn	Nil
9. Bills part-discussed	Nil
10. Bills removed from the Register of Bills under rule 112(2)	1
11. Motions for adjournment of debate on Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
15. Bills pending at the end of the session vide para No.3017 of Lok Sabha Bulletin Part II, dated the 27th December, 1976	21

3. CALLING ATTENTION STATEMENT

Brief Subject	Name of the Member who called attention	Name of the Minister Date of Statement	Time taken
			H.M.
Withdrawal of fifth instalment of Dearness Allowance resulting in growing discontent amongst the Central Government and Public Undertakings employees throughout the country.	Shri S. M. Barerjee	Shri C. Subramaniam 3-11-1976	0-59

4. DIVISIONS

No. of Divisions held 39

5. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
			H.M.
(i) <i>Railway Budget</i>			
Supplementary Demands for Grants in respect of the Budget (Railways) for 1976-77.	25-10-76 2-11-76 <u>3-11-76</u>	Discussion and voting on Supplementary Demands for Grants (Railways).	2-39
Demands for Excess Grants in respect of the Budget (Railways) for 1974-75.	25-10-76 3-11-76	Discussion and voting on Demands for Excess Grants (Railways).	
(ii) <i>General Budget</i>			
Supplementary Demands for Grants in respect of the Budget (General) for 1976-77.	25-10-76 3-11-76	Discussion and voting on Supplementary Demands for Grants (General).	2-18

*Discussed together.

Subject	Date of Presentation	Date(s) of discussion	Time taken
(iii) <i>Budget in respect of the State of Gujarat</i>			H.M.
Supplementary Demands for Grants in respect of the State of Gujarat for 1976-77.	25-10-76	3-11-76 4-11-76	Discussion and voting on Supplementary Demands for Grants (Gujarat). 1.21
(iv) <i>Budget in respect of the Union territory of Pondicherry</i>			
Supplementary Demands for Grants in respect of the Union territory of Pondicherry for 1976-77	25-10-76	**	

**Related to two charged items only. Hence not submitted to vote of the House. Relevant Appropriation Bill was passed on 4-11-76.

6. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1	Shri Shyamnandan Mishra	• • 23-5-76 to 27-5-76 and 10-8-76 to 2-9-76	5-11-76
2	Shrimati Shakuntala Nayar	• • 21-5-76 to 27-5-76 and 10-8-76 to 2-9-76	5-11-76

7. MOTIONS

Sl. No.	Brief Subject	Motion under Article/Rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
1	Transaction of only Government business during the session	Article 118	Shri K. Raghunath Ramasiah	25-10-76	H 0 51	Parliamentary Affairs.	Adopted, as amended.

8. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
				H.M.	
1	Sardar Sochet Singh, Member of the Constituent Assembly and Provisional Parliament.	31-8-76	25-10-76	} 0-04	
2	Shri Surendra Mohan Ghose, Member of the Constituent Assembly, Provisional Parliament and First Lok Sabha.	7-9-76	25-10-76		
3	Shri Tulsidas Kilachand, Member of the First Lok Sabha.	21-10-76	25-10-76		

9. PAPERS LAID ON THE TABLE

By Government	506
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10. PERSONAL EXPLANATION UNDER RULE 357

Brief Subject	Name of Member who made the personal explanation	Date	Time taken
			H.M.
Taking of consent by Shri M.C. Daga for inclusion of his name in the amendment for reference of the Constitution (Forty-fourth Amendment) Bill, 1976 to a Joint Committee.	(1) Shri Bhogendra Jha (2) Shri Priya Ranjan Das Munsi	} 26-10-76	*

11. PETITIONS

Presented by Members	2
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*Time taken on this item has been included in the time taken on the discussion on the Constitution (Forty-fourth Amendment) Bill, 1976.

12. QUESTIONS

*Nil

* Members were informed through Lok Sabha Bulletin Part II dated 16-9-1976 that the Speaker had directed that there would be no Question Hour during the Session. On 25-10-1976 Lok Sabha adopted a motion that the current session of Lok Sabha being in the nature of a special session to consider the Constitution (Forty-fourth Amendment) Bill, 1976 and certain unavoidable and essential Government business, only Government business be transacted during the session and no other business whatsoever including Questions, Calling Attention and any other business to be initiated by a private Member be brought before or transacted in the House during the session provided that after the disposal of the Constitution Amendment Bill, time permitting, the Speaker may in his discretion allow Calling Attentions and Short Duration Discussions.

13. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief subject	Under rule	Name of Members who raised discussion	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
					H	M	
•1	Flood situation in the country.	193	Shri Ramavatar Shastri	5-11-76	5	06	Agriculture and Irrigation.
•2	Drought situation in the country.	193	Sardar Swaran Singh Sokhi				

*Discussed together.

14. SPEAKER

Announcement

Subject	Date
Working on clauses of the Constitution (Forty-fourth Amendment) Bill, 1976	29-10-76

15. STATEMENTS BY MINISTER

Suo-moto Statements made under Rule 373

Sl. No.]	Subject	Name of Minister	Date	Time taken	
				H	M
1	Time allocation for the Constitution (Forty-fourth Amendment) Bill, 1976; fixation of sitting of Lok Sabha on Saturday, the 30th October, 1976, and cancellation of lunch-break.	Shri K. Raghu Ramaiah	25-10-76	—	—
2	Allotment of one more day to the Constitution (Forty-fourth Amendment) Bill, 1976.	Shri K. Raghu Ramaiah	29-10-76	0—01	
3	Government business for the week commencing the 1st November, 1976.	Shri K. Raghu Ramaiah	30-10-76	0—14	
4	Recommendation by the Business Advisory Committee regarding sittings of Lok Sabha on the 4th and 5th November, 1976.	Shri K. Raghu Ramaiah	30-10-76	0—02	
5	Observance of lunch-break by Lok Sabha on the 4th and 5th November, 1976.	Shri K. Raghu Ramaiah	4-11-76	0—01	

**16. STATEMENT SHOWING TIME TAKEN ON VARIOUS
KINDS OF BUSINESS**

Business	Time		Percentage to the total time taken
	H	M	
GOVERNMENT BILLS	. 70	45	83.3
BUDGETS—			
(i) Railway Budget	. 2	39	3.1
(ii) General Budget	. 2	18	2.7
(iii) Budgets in respect of State/Union territory under Presi- dent's rule	. 1	21	1.6
CALLING ATTENTION NOTICES (Rule 197)	. 0	59	1.2
DISCUSSIONS—			
Short Duration Discussions (Rule 193)	. 5	06	6.0
MOTIONS—			
Motions (Article 118)	. 0	51	1.0
OTHER MATTERS such as statements, Papers laid on the Table, Obituary references, Points of Orders etc.	. 0	56	1.1
TOTAL	. 84	55	100.0

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